

In the said Rules, 1958, (i) In rule 392, in sub-rule (2) for the last paragraph, the following paragraph shall be substituted, namely;—

“Assistant Surgeons in Government Hospitals in the City and Medical Officers of the Department of Forensic Medicine shall be entitled to conveyance allowance at Rs.12/- (Rupees twelve only) for each day of attendance at a Criminal Court in the City for giving evidence in their Official capacity.”

(P. Dis. No. 198/86)